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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

**UNDER SECTION** 

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. RAMASAMY Coursed In Politierer P. Ly

**ORDER** 

Counsel for petitioner present. No representation on behalf of the respondents. The matter is adjourned for hearing the submissions of both the sides. Counsel for petitioner is directed to inform the respondents regarding the next date of hearing for their appearance and submissions. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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